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Title: The Minister of State of the Ministry of Power, Minister of State of the Ministry of Coal and Minister of State of the Ministry of New and Renewable Energy made a statement regarding Coal Mines (Special Provisions) Second Ordinance, 2014 (No.7 of 2014).

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL: Madam, I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Coal Mines (Special Provisions) Second Ordinance, 2014 (No.7 of 2014).

HON. SPEAKER: The House stands adjourned to meet again at 2.30 p.m.

**13.27 hrs**

**The Lok Sabha then adjourned till Thirty Minutes past Fourteen of the Clock.**